



THE HIGH COURT OF KERALA

023784

Kochi-682 031
Dated: 11.03.2019

PROCEEDINGS

High Court Establishment - filling up of the vacancies in the category of Court Keeper,
High Court - orders issued

Read:- 1. High Court Proceedings of even number dated 08/02/2019
2. High Court Proceedings A3-44538/2015 dated 22/11/2018

ORDER NO.A3-26378/2018

Sri. T.A. Unnikrishnan, Higher Grade Office Attendant, High Court, in the third time bound higher grade scale of pay of ₹19000-43600 is appointed by transfer as Court Keeper in the scale of pay of ₹17000-37500, with a special allowance @ ₹400/- per month, forthwith, vice Sri.Sunil P.P., Court Keeper, High Court promoted as Court Keeper (Higher Grade) vide High Court Proceedings read (1) above, and he is allowed to continue in the third time bound higher grade scale of pay of ₹ 19000-43600.

Sri. Jayesh P.V., Office Attendant, High Court, in the first time bound scale of pay of ₹17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹400/- per month, forthwith, vice Sri.Muralidharan M.V., Court Keeper, High Court appointed by transfer as Lift Operator vide High Court Proceedings read (2) above.

Sri.Dinesh Kumar, Office Attendant, High Court, in the first time bound scale of pay of ₹17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹400/- per month, forthwith, vice Sri.Swaraj S., Court Keeper, High Court appointed by transfer as Lift Operator vide High Court Proceedings read (2) above.

(By Order)

G.Rathi
Deputy Registrar

To

The persons concerned. **(to be acknowledged on the Office Copy)**
The Joint Registrars, High Court.
The Deputy Registrar concerned.
The Finance Officer, High Court.
The Private Secretary to Chief Justice, High Court.
The Chief Librarian, High Court
The Assistant Registrar concerned

- ACTS The Section Head concerned.
- The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
- The G (Accounts-II & III) Sections, High Court.
- The Finance Wing, High Court
- The IT Section, High Court (For publishing in the High Court website)
- The A4 Seat, High Court.
- The Administrative Records Section, High Court.
- The File.